COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015

Dated: 17th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Gujarat Urja Vikas Nigam Ltd. & Ors. ….Appellant (s)

Vs.

Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. .... Respondent (s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Mr. Anand K. Ganesan Ms. Neha Garg, Mr. Sandeep
Counsel for the Respondent(s)	:	Mr. Krishnan Venugopal, Sr. Adv. Mr. Vishal Gupta for R.1 & 2 Ms. Suparna Srivastava Mr. Aditi Sharma for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on ***02.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk